## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/20/2018

NAME OF THE PETITIONER(S)

: PATH CREATOR SOFT SYSTEMS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. Jaegarth Viscoarathan Petitioneer. 11 Yougarth B. Sailin

**ORDER** 

Counsel for the applicant present. Representative of ROC present. Heard. Order is reserved.

-sd-(S VIJAYARAGHAVAN) Member (Technical)

sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

bc